

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04.
C.P. (IB)/292(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.05.2024**

NAME OF THE PARTIES : **Secure meters limited**

Vs

Signet products private limited

For OC : Adv. Ranit Basu and Adv. Maitri Malde

For CD : Adv. Manoj Harit & Co.

IBC under Sec. 9

ORDER

1. The above matter is listed for clarification today.
2. Counsel for OC requested for time to provide clarification as to receipt of payment in respect of invoice number 2237 dated 12.07.2018.
Allowed. List this matter on **08.05.2024 for clarification/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)